



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.04.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 372 of 2023 & I.A. No. 1249 of 2023	In Machineries and Equipments Pvt. Ltd. Vs. Orissa Stevedores Ltd.	15.04.2025	21.05.2025
2.	Comp. App. (AT) (Ins) No. 1045 of 2023 & I.A. No. 3577, 3578 of 2023, 3403, 4010 of 2024	Ajay Rana Director of Erstwhile Company Sarika Industries Pvt. Ltd. Vs. Sanjay Kumar Goel & Ors.	15.04.2025	21.05.2025
3.	Comp. App. (AT) (Ins) No. 310 of 2024	Moneywise Financial Services Pvt. Ltd. Vs. Arunava Sikdar, RP Dream Procon Pvt. Ltd.	15.04.2025	21.05.2025
4.	Comp. App. (AT) (Ins) No. 636 of 2024 & I.A. No. 3862 of 2024	Sanchi Agarwal Vs. Vikram Bajaj RP of Sewa Steels Pvt. Ltd. & Anr. With	15.04.2025	21.05.2025

5.	Comp. App. (AT) (Ins) No. 638 of 2024	Pinki Agarwal Vs. Vikram Bajaj RP of Sewa Steels Pvt. Ltd. & Anr.	15.04.2025	21.05.2025
6.	Comp. App. (AT) (Ins) No. 1438 of 2024 & I.A. No. 5222, 5223, 5224, 5225 of 2024	TWC Aviation Capital Ltd. Vs. Satish Kumar Gupta, the Liquidator of Jet Airways (India) Ltd. & Ors.	15.04.2025	22.05.2025
7.	Comp. App. (AT) (Ins) No. 1548 of 2024	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. With	15.04.2025	22.05.2025
8.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pmts. Ltd. & Anr.	15.04.2025	22.05.2025
9.	Comp. App. (AT) (Ins) No. 1765 of 2024 & I.A. No. 6441, 6442, 7864 of 2024	Niryat Sam Apparels (India) Ltd. Vs. Yes Bank Ltd.	15.04.2025	22.05.2025
10.	Comp. App. (AT) (Ins) No. 1892 of 2024 & I.A. No. 6995, 6996, 6997 of 2024	Sammaan Capital Ltd. Vs. IIRF India Realty XII Ltd. & Ors.	15.04.2025	23.05.2025
11.	Comp. App. (AT) (Ins) No. 2069 of 2024	Divyesh Desai, Liquidator of Trend Electronics Ltd. Vs. Dish Infra Services Pvt. Ltd. & Anr.	15.04.2025	23.05.2025

12.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	15.04.2025	01.05.2025
13.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	15.04.2025	01.05.2025
14.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	15.04.2025	01.05.2025
15.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	15.04.2025	23.05.2025
16.	Competition App. (AT) No. 33 of 2022 & I.A. No. 3723, 4982 of 2024	Klassy Enterprises Vs. Competition Commission of India & Ors.	15.04.2025	07.07.2025
17.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174, 7733 of 2024 Part Heard	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	15.04.2025	26.05.2025
18.	Comp. App. (AT) (Ins) No. 1704 of 2023 & I.A. No. 7277 of 2024	Sudha Pravin Navandar, IRP of Shah Group Builders Ltd. Vs. Nalin Virji Shah & Ors.	15.04.2025	26.05.2025
19.	Comp. App. (AT) (Ins) No. 210 of 2024 & I.A. No. 718 of 2024	Bizloan Pvt. Ltd. Vs. Amit Chandrashekhar Poddar, Liquidator for Autocop (India) Pvt. Ltd.	15.04.2025	26.05.2025

20.	Comp. App. (AT) (Ins) No. 533 of 2024 & I.A. No. 1891, 7195 of 2024 & 595 of 2025	Chhavi Sinha & Ors. Vs. Cosmos Infra Engineering (India) Pvt. Ltd.	15.04.2025	26.05.2025
21.	Comp. App. (AT) (Ins) No. 579 of 2024 & I.A. No. 1816, 2054 of 2024 (With Defects)	Kairav Anil Trivedi Liquidator for Mahabali Innovative Technologies Pvt. Ltd. Vs. Small Industries Development Bank of India & Ors. With	15.04.2025	27.05.2025
22.	Comp. App. (AT) (Ins) No. 580 of 2024 & I.A. No. 2057 of 2024	Kairav Anil Trivedi Erstwhile Liquidator for Mahabali Innovative Technologies Pvt. Ltd. Vs. Rakesh Kumar Jindal Liquidator of Mahabali Innovative Technologies Pvt. Ltd.	15.04.2025	27.05.2025
23.	Comp. App. (AT) (Ins) No. 1193 of 2024 & I.A. No. 4254, 4255, 4776 of 2024	Asish Chakraborty Suspended Board of Directors of Yibeal Tradex Pvt. Ltd. Vs. Visun Services LLP & Anr.	15.04.2025	27.05.2025
24.	Comp. App. (AT) (Ins) No. 1245 of 2024 & I.A. No. 51 of 2025	Oldenburgische Landesbank AG Vs. Satyendra P. Khorania Resolution Professional of Sumeet Industries Ltd. & Anr.	15.04.2025	27.05.2025
25.	Comp. App. (AT) (Ins) No. 1395 of 2024	Parag Sheth Vs. Union of India & Ors.	15.04.2025	27.05.2025
26.	Comp. App. (AT) (Ins) No. 1445 of 2024 & I.A. No. 5265 of 2024, 1461 of 2025	Belgotex India Pvt. Ltd. Vs. Puneet India Pvt. Ltd.	15.04.2025	27.05.2025

27.	Comp. App. (AT) (Ins) No. 1463 of 2024 & I.A. No. 5323, 5324 of 2024	Ratnakar D Pawar Vs. State Bank of India & Anr.	15.04.2025	28.05.2025
28.	Comp. App. (AT) (Ins) No. 1600 of 2024 & I.A. No. 5829, 5830, 7904, 7905 of 2024	Apoorv Tyagi Vs. Hemi Gupta, Resolution Professional of Colorcity Homes Pvt. Ltd.	15.04.2025	28.05.2025
29.	Comp. App. (AT) (Ins) No. 1926 of 2024 & I.A. No. 7127, 7128, 7129 of 2024 & 1646 of 2025	Mack Star Marketing Pvt. Ltd. Vs. Go Airlines (India) Ltd.	15.04.2025	28.05.2025
30.	Comp. App. (AT) (Ins) No. 2143 of 2024 & I.A. No. 7997, 7998 of 2024	Piramal Capital & Housing Finance Ltd. Vs. Charudutt Pandhrinath Marathe, RP of Creatoz Builders Pvt. Ltd.	15.04.2025	05.05.2025
31.	Competition App. (AT) No. 62 of 2022 & I.A. No. 1397 of 2023	International Spirits & Wine Association of India Vs. Competition Commission of India & Ors.	15.04.2025	29.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar